

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2367
ANSWERED ON 21.03.2023

FINANCIAL ASSISTANCE FOR PROMOTIONS OF SOLAR ENERGY

2367. SHRI GHANSHYAM TIWARI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government provides financial assistance to Governments of various States for promoting solar energy;
- (b) if so, the details of the said assistance provided to Rajasthan, Maharashtra, Haryana, Punjab, Uttar Pradesh, Madhya Pradesh, Gujarat, etc; and
- (c) the districts of these States where electricity is being produced from solar energy?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) The government provides financial assistance to various states under different schemes. The details of major operational schemes are given at **Annexure –I**.
- (b) The details of Central Financial Assistance provided to the States of Rajasthan, Maharashtra, Haryana, Punjab, Uttar Pradesh, Madhya Pradesh, Gujarat, etc. during the last 4 year and the current year are given at **Annexure-II**.
- (c) Solar energy is being generated across all these States.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA
UNSTARRED QUESTION NO. 2367 FOR 21.03.2023**

**DETAILS OF SCHEMES PRESENTLY OPERATIONAL AND AVAILABLE CENTRAL
FINANCIAL ASSISTANCE**

Scheme	Application	CFA pattern
a) Scheme for development of Solar Parks and Ultra Mega Solar Power Projects	Setting up of at least 50 solar parks of 40,000 MW capacity in the Country	Rs. 20 Lakh per MW or 30% of the project cost, whichever is lower. Also, up to Rs. 25 lakhs per Solar park for preparation of Detailed Project Report (DPR).
b) CPSU Scheme Phase-II (Government Producer Scheme)	Total size of the scheme: 12000 MW	Viability Gap Funding (VGF) of up to Rs. 0.7 Cr./MW (for Tranche-I &II) / Rs 0.55 crore/MW (for tranche-III) is provided. Use of domestically manufactured solar PV cells and modules is mandatory.
c) Phase-II of Grid Connected Rooftop Programme	4000 MW in residential sector	<p>The CFA amount for the RTS capacity installed by a consumer is common for entire country which is as under:</p> <p>(i) Individual Household - For first 3 kW: Rs. 14588/kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 7294/kW.</p> <p>(ii) Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 7294/kW for common facilities up to 500 kWp @ 10 kWp per house.</p> <p>CFA for residential consumers of North Eastern States including Sikkim, Uttarakhand, Himachal Pradesh, UT of Jammu & Kashmir, Ladakh, Lakshadweep, and Andaman & Nicobar Islands.</p>

Scheme	Application	CFA pattern
		<p>All residential consumers of these states/UTs applying for installation of rooftop solar on the National Portal for Rooftop Solar on or after date of issuance of this OM will be eligible to get higher CFA as mentioned below.:</p> <p>(i). Individual Household - For first 3 kW: Rs. 17662/kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 8831/kW.</p> <p>(ii). Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 8831/kW for common facilities up to 500 kWp @ 10 kWp per house.</p> <p>Further, incentive is being provided to Discoms based on percentage of year-wise installed capacity achieved against previous year's cumulative installation.</p>
<p>d) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)</p>	<p>(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land.</p> <p>(b) Component-B: Installation of 20 lakh</p>	<p>For Component-A, DISCOM would be eligible to get Procurement Based Incentive (PBI) @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the commercial operation date.</p> <p>For Components-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower, will be provided to the beneficiary. However, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N, CFA of 50% of the</p>

Scheme	Application	CFA pattern
	<p>standalone solar pumps up to 7.5 HP capacity each for irrigation purpose</p> <p>(c) Component-C: Solarization of 15 lakh existing agricultural pumps up to 7.5 HP capacities each.</p>	<p>benchmark cost or the tender cost, whichever is lower will be provided.</p> <p>The State Government will also provide subsidy of 30% of the cost of standalone pump/ Solarization, or higher. State may also opt for feeder level Solarization under Component-C.</p>
<p>e) Production Linked Incentive (PLI) Scheme 'National Programme on High Efficiency Solar PV Modules'</p>	<p>To promote manufacturing of high efficiency solar PV modules in the country</p>	<p>The Scheme has provision for PLI (Tranche-I: Rs 4500 crore Tranche-II: Rs 19500 crore) to the selected solar PV module manufacturers for five years post commissioning, on manufacture and sale of High Efficiency Solar PV modules. The quantum of PLI eligible for disbursal depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.</p>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA
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**DETAILS OF CFA PROVIDED IN SOLAR SCHEMES TO STATES OF RAJASTHAN,
MAHARASHTRA, HARYANA, PUNJAB, UTTAR PRADESH, MADHYA PRADESH,
GUJARAT DURING LAST 4 YEAR AND THE CURRENT YEAR**

(Rs. in Cr, as on 31-01-2023)

S. No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Gujarat	417.99	81.19	101.30	1242.71	1114.65
2	Haryana	27.50	22.44	65.89	175.08	118.18
3	Madhya Pradesh	132.90	159.33	93.69	64.95	170.14
4	Maharashtra	182.63	117.32	114.48	95.16	304.58
5	Punjab	39.54	25.94	31.85	65.60	55.93
6	Rajasthan	237.01	213.31	668.67	305.84	258.84